National Company Law Tribunal Allahabad Bench

CPNO. 130/ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Radiance Web Technologies Pv+ L+d SECTION OF THE COMPANIES ACT/1&B CODE: 252 of the Companies Act of 2013

1. Shahiol Kazmi Adv. Representation Signature

2. Krishna Dev Uyos Adv. Roc O. 2

CP NO.130/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC. He informs that comments on behalf of the ROC are under preparation which could not be prepared earlier for want of a copy of the present company petition. In view of this, the petitioner is advised to serve a spare copy of the company petition to the ROC, Kanpur.

The matter be listed on 11th December, 2017.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)